

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-2398
ANSWERED ON- 17/12/2021

COMMON EFFLUENT TREATMENT PLANT

2398. SHRI IRANNA KADADI:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government is planning to provide one-time monetary assistance to textile units/industries so that they can set up Common Effluent Treatment Plant (CETP) within the premises of textile parks and if so, the details thereof;
- (b) if not, whether Government is in favour of minimising the cost incurred by the industry for treating effluents;
- (c) whether Government is planning to lay underground pipelines so that the effluents can be transported from the textile parks to the CETP; and
- (d) if so, the details thereof including the names of the States in which it is being planned?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a) to (c): The Government is implementing the Integrated Processing Development Scheme (IPDS) for enabling the textile processing sector to set up new and upgrade existing Common Effluent Treatment Plants (CETPs) to contain environmental pollution and become compliant with the norms for waste water & effluent treatment. Government of India grant is provided within the overall ceiling of 50% of the project cost not exceeding Rs.75 crore for CETPs with Zero Liquid Discharge (ZLD) and Marine discharge and Rs.10 crore for riverine and conventional treatment. Setting up of CETP is also covered in projects under Scheme for Integrated Textile Parks (SITP) being implemented by this Ministry.

(d): So far, Government has sanctioned 7 projects under IPDS, of which four (4) projects are in Rajasthan, two (2) projects in Tamil Nadu and one (1) project in Gujarat.
